NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 684/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Zulfikar Builders & Developers Pvt. Ltd. V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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<u>ORDER</u>

C.P. No.684/252/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The Representative of the RoC is present.
- 3. The Report of the ROC is awaited. Adjourned to 12.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Sd/-M.K. SHRAWAT Member (Judicial)

21.12.2017 aah